

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 10th of January, 2025

No. HC.V-55/2021/ 41 /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint the following employees of this Registry, as **Administrative Officer (Judicial)**, *in seriatim*, in the Principal Seat of the Gauhati High Court, on merit-cum-seniority basis, in the Pay Band of Rs. 22000-97000/- (P.B.-3) with Grade Pay of Rs. 11500/- per month, plus other admissible allowances under the Rules, vice the vacancies mentioned against their names:

| Sl. No. | Name of the Employee & Designation | Vacancy against which accommodated to |
|---------|--|--|
| 1. | Shri Deabo Dutta Boro, Court Master | Vice Shri Bhabendra Nath Das retired w.e.f. 31-10-2024 on reaching age of superannuation. |
| 2. | Smt. Namita Rabha, Senior Judicial Assistant | Vice Shri Dipak Prasad promoted, appointed and joined as Assistant Registrar w.e.f. 09-01-2025 (A.N.). |
| 3. | Shri Manoj Kumar Goswami, Court Master | Vice Shri Manoj Kumar Ojah promoted, appointed and joined as Assistant Registrar w.e.f. 09-01-2025 (A.N.). |

The *inter-se* seniority of the abovementioned employees shall be finalized later on.

Accordingly, the abovementioned employees are to submit the joining reports of their new assignment to the Establishment Section. Further, they shall be entitled to the pay and allowances of their promoted post with effect from the date(s) of their joining.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

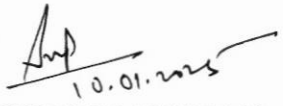
Memo No. HC.V-55/2021/ 41A /Estt.

Dated 10 -01-2025

Copy for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.

6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam.
10. The Deputy Registrar....., Gauhati High Court, Guwahati.
11. The Assistant Registrar....., Gauhati High Court, Guwahati.
12. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this Notification in the official website of the Principal Seat of the Gauhati High Court.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
16. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial,, Gauhati High Court, Guwahati.
19. The Court Officer-I/II, Gauhati High Court, Guwahati.
20. C.A. to Registrar General, Gauhati High Court, Guwahati.
21. The employees concerned.
22. Order file.


10.01.2025
REGISTRAR GENERAL
B.D.